

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)

FRIDAY, THE TWENTY THIRD DAY OF AUGUST
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE J.SREENIVAS RAO

Review I.A.No.1 of 2011 (Review WPMP.No.13787 of 2011) in
W.P.No.9124 of 2007

Between:

1. P. Naga Jyoti, W/o. Gopal Krishna
Aged about 28 years, Occ: Household
R/o. H.No. 7-30, S.S. Nagar,
Street No. 8, Habsiguda.
2. R. Vijaya Laxmi, W/o. Krishna Murthy
Aged about 38 years, Occ: Household
R/o. 17-10/1, Gandhi Nagar,
Ramanthapur, Hyderabad.
3. M. Lalithamma, W/o. Balaram
aged about 35 years, Occ: Household
R/o. H.No. 2-1-390/1/C, Gandhi Nagar
Nallakunta, Hyderabad.
4. E. Parasu Ram, S/o. E. Ramulu,
aged about 27 years, Occ: Business
R/o. C-87/A, Road No. 9,
Film Nagar, Jubilee Hills, Hyderabad.
5. S. Yadamma, D/o. S. Jagannadam
Aged about 28 years, Occ: Household
R/o. Plot No. 21, Road No. 4
Sri Sai Nagar Colony, Nagole, Hyderabad.
6. V. Venkatesh, S/o. V. Chandraiah
Aged about 34 years, Occ: Business
R/o. H.No. 3-16-99/2/25, Venkat Reddy Nagar
Ramanthapur, Hyderabad.
7. P. Krishnama Chary, S/o. P. Ramulu
Aged about 41 years, Occ: Business
R/o. H.No. 3-16-108/9/2, Street No. 9
Kamakshipuram, Ramanthapur,
Hyderabad.
8. P. Dhanalaxmi, W/o. Srinivas
Aged about 33 years, Occ: Household
R/o. Qt.No. 169, Police Line
Amberpet, Hyderabad.
9. K. Padma, W/o. Satyanarayana
Aged about 36 years, Occ: Household
R/o. E/V/12, NCL Industries, Simhapuri
Mataniapalli Mandal, Nalgonda District.
10. N. Vijaya Kumar, S/o. Sampath Kumar
Aged about 33 years, Occ: Business
R/o. 7-2-378, Chenna Kesava Temple
R.P. Road, Secunderabad.

11. V. Raghu, S/o. Srinivasa Chary
Aged about 26 years, Occ: Business
R/o. 3-14-50, Navaranga Guda,
Ramanthapur, Hyderabad.
12. Vemula Laxmi, W/o. V. Markandeya
Aged about 40 years, Occ: Household
R/o. 1-9-115/2 Ramnagar,
Hyderabad.
13. Rudra Anasuya, W/o. R. Shyam Rao
Aged about 55 years, Occ: Household
R/o. 1-9-91/A/4, Ram Nagar,
Hyderabad.
14. P. Venkat Ram Reddy, S/o. P. Bal Reddy
Aged about 30 years, Occ: Business
R/o. 3-16-95/8/1, Venkat Reddy Nagar
Ramanthapur, Hyderabad.
15. Satyawan Balure, S/o. Pandurang Rao
Aged about 28 years, Occ: Business
R/o. 3-8-13/14/1, Chandrabagha Nivas
Nehru Nagar, Ramanthapur,
Hyderabad.
16. P. Sujatha, W/o. P. Sambaiah
Aged about 54 years, Occ: Household
R/o. Flat No. 204, SVN Apartments,
Road No. 14, Chaitanyapuri,
Dilsukhnagar, Hyderabad.
17. Ch. Prameela @ Pushpa, W/o. Ch. Jangaiah
Aged about 35 years, Occ: Household
C/o. P. Sambaiah, R/o. Flat No. 204,
SVN Apartments, Road No. 14,
Chaitanyapuri, Dilsukhnagar,
Hyderabad.
18. K. Srinivas, S/c. Sreeramulu
Aged about 43 years, Occ: Business
R/o. Flat No. 303, Maruthi Homes,
Old Maruthi Nagar, Kothapet
Hyderabad.
19. K. Kalavathi, W/o. K. Srinivas
Aged about 38 years, Occ: Household
R/o. Flat No. 303, Maruthi Homes,
Old Maruthi Nagar, Kothapet,
Hyderabad.
20. R. Madhavi, W/o. Gopala Krishna
Aged about 32 years, Occ: Household
R/o. 4-111/A, Public School,
Ramanthapur, Hyderabad.
21. M. Bikshma Chary, S/o. late Tata Chary
Aged about 52 years, Occ: Business
R/o. 3-14-50, Venkat Reddy Nagar,
Ramanthapur, Hyderabad.

22. E. Venkata Lakshmi, W/o. E. Ganesh
Aged about 48 years, Occ: Household
R/o. 1-4-27/71/36, Padmashalini Colony,
Kavadiguda, Hyderabad.
23. P. Vijaya Lakshmi, W/o. P.V.S. Kumar Naidu
Aged about 38 years, Occ: Household
R/o. 2-2-185/24/13/A/1, Mallikarjuna Nagar,
Amberpet, Hyderabad.
24. K. Narasimha Rao; S/o. Sambasiva Rao
Aged about 34 years, Occ: Business
R/o. 3-13-7/A, Srinivasapuram,
Ramanthapur, Hyderabad.
25. M. Bushanam, S/o. M. Lakshmaiah
Aged about 40 years, Occ: Business
R/o. 3-14-36/5/4, Street No. 2,
Vivek Nagar, Ramanthapur, Hyderabad.
26. P. Sri Rama Subramanyeswari
W/o. P.V.V. Sathyaranaya
Aged about 29 years, Occ: Household
R/o. 3-3-64/B6/F, Endowment Colony,
Ramanthapur, Hyderabad.

..... Petitioners

AND

1. State of Telangana, rep. by its Secretary (Revenue), Secretariat Buildings,
Saifabad, Hyderabad.
2. The District Collector, Ranga reddy district, Lakdikapool, Hyderabad.
3. The Hyderabad Urban development Authority, rep. by its, Land Acquisition
Officer, Paigah Palace, Begumpet, Hyderabad.
4. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.

R1 C.T. is amended as per C.O. dt. 26/11/2014 in WPMP.No.45090/14

...RESPONDENTS

Petition under Order 47 Rule 1 R/w Section 151 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to allow the review petition by recalling the Order dt: 28-02-2011 passed in WP No. 9124/2007 consequently restore the Writ Petition.

This petition coming on for hearing, upon perusing the petition and Memorandum of grounds filed in support thereof and upon reading the Order dated 28.02.2011 in W.P.No.9124 of 2007 and upon hearing the arguments of **SRI HARENDER PERSHAD**, Counsel for the Review Petitioner and **GP FOR LAND ACQUISITION**, appearing for Respondent No.1, 2 & 4, and **M/s. D.MADHAVI, SC FOR HMDA**, appearing for Respondent No.3, the Court made the following: **ORDER**

Ms. D.Madhavi learned Standing Counsel for Hyderabad Metropolitan Development Authority for respondent No.3.

Heard on I.A.No.1 of 2011, an application seeking to restoration of the writ petition namely W.P.No.9124 of 2007.

For the reasons assigned in the application, duly supported by an affidavit, order dated 28.02.2011, is hereby recalled and W P.No.9124 of 2007 is restored to file.

Accordingly, Review I.A.No.1 of 2011 is allowed.

SD/- N.SRIHARI
ASSISTANT REGISTRAR
SECTION OFFICER

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To,

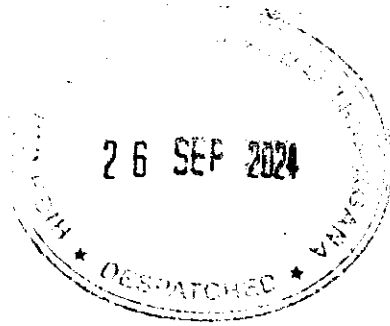
1. The Secretary (Revenue), Secretariat Buildings, Saifabad, Hyderabad, **State of Telangana.**
2. The District Collector, Ranga reddy district, Lakdikapool, Hyderabad.
3. The Land Acquisition Officer, Hyderabad Urban development Authority, Paigah Palace, Begumpet, Hyderabad.
4. The Mandal Revenue Officer, Uppal Mandal, Ranga Reddy District.
5. One CC to SRI HERSHAD PERSHAD, Advocate [OPUC]
6. One CC to M/s. D.MADHAVI, SC FOR HMDA [OPUC]
7. Two CCs to GP FOR LAND ACQUISITION, High Court for the State of Telangana at Hyderabad [OUT]

BSR



HIGH COURT

DATED: 23/08/2024



ORDER

Review I.A.No.1 of 2011 (Review WPMP.No.13787 of 2011) in W.P.No.9124 of 2007

**ALLOWING THE I.A. &
W.P. IS RESTORED TO FILE**

⑨ VLW
23/9/23